GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:574
ANSWERED ON:24.11.2011
CATEGORIES OF FREIGHT FOR IRON ORE
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Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have different categories of freight for transportation of iron ore in the country;
- (b) if so, the details thereof;
- (c) whether such categorization has led to frauds worth thousands of crores of rupees in the country;
- (d) if so, the number of cases of such frauds which came to light so far; and
- (e) the action taken thereon alongwith the steps being taken to prevent such cases of frauds?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) Yes, Madam.
- (b) While iron ore meant for domestic use is being charged at the Class rate of 180, iron ore meant for other than domestic use is being charged at Class 180 plus the following distance based surcharge:

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Distance in Kms. Distance Based Charge
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0-200 125% of Base Freight Rate plus Rs.1600 201-300 90% of Base Freight Rate plus Rs.1600 301-400 75 % of Base Freight Rate plus Rs.1600 401-500 45% of Base Freight Rate plus Rs.1600 501-600 25% of Base Freight Rate plus Rs.1600 601-700 10% of Base Freight Rate plus Rs.1600 Above 700 Rs.1600
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- (c) The categorization based on end use served the interests of domestic industry well and also yielded the desired dividends.
- (d) A case of misleading declaration by one company has been detected by South Eastern Railway.
- (e) The case has been handed over to Central Bureau of Investigation (CBI) for further investigation by Central Vigilance Commission (CVC). Existing provisions are considered adequate for dealing with cases of misleading declaration by delinquent firms.